

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.07
New IA-561/2021
IN
IB-623(ND)/2018

IN THE MATTER OF:

M/s. J.M Kapoor & Co

Vs.

M/s. Novex Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 08.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Liquidator :

Mr. Vinod Chaurasia, Advocate for liquidator, CMA Ranjan Chakraborti
Liquidator.

ORDER

New IA-561/2021:-

Counsel for the Liquidator is present. The status report is taken on record subject to just exceptions.

The IA stands **closed**.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)